

Name of the Corporate Debtor: BEVCON WAYORS PRIVATE LIMITED; Date of Commencement of CIRP: 09-05-2022; List of Creditors as on: 18-10-2022; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	01	487677793	1	48767779	16.80	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	78	59462207	76	26180451	9.02	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	50795868	4	50795868	17.50	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	37	460038404	33	164534881	56.68		0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		120	1057974272	114	290278979	100.00	0	321416337	0	